

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 98/2017
O.A. No. 645/2013**

New Delhi this the 02nd day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Narain Dass
S/o Shri Bishan Dass,
Aged about 55 years
R/o 48/4, Ashok Nagar,
New Delhi-1100182

....Applicant

(By Advocate: Mr. Saqib)

Vs.

1. Prof. Davind Reid Syiemlieh,
Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi.
2. Bhanu Pratap Sharma
Secretary
Department of Personnel & Training
Ministry of Personnel, PG & Pensions,
Govt. of India,
North Bloc, New Delhi.

....Respondents

(By Advocate: Mr. R.N. Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the respondents submits that the order of this Tribunal has been challenged before Hon'ble High Court of Delhi in the Writ Petition No. 3213/2017.

2. In the aforesaid Writ Petition, on 21.04.2017, learned counsel for the applicant herein has made a statement that he shall not press contempt proceedings till the next date of hearing. On the basis of the aforesaid statement Sh. R.N. Singh submitted that this CP may be closed for the present.

3. Learned counsel for the applicant, however submitted that the statement made by him was only that he was not pressing contempt proceedings till the next date of hearing.

4. Considering the fact that this matter is under consideration of Hon'ble High Court in WP, we close this CP at this stage and discharge the notice issued to the contemnors. The petitioner shall, however, be at liberty to revive the CP after decision in the writ petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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